

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.04.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 2891 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Union Bank of India Vs. The Regional Provident Fund Commissioner – I & Anr. | Ekta Choudhary |
| 2. | I.A. No. 2892 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Sachin Dinkar Bhattbhatt, Resolution Professional of Gabriel Ventures India Private Limited Vs. Niyati K. Patel & Ors. | Abhinav Agrawal |
| 3. | I.A. No. 2893 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Chhaya Gupta Vs. Awesh Gupta & Ors. | Rytham Bhatt |
| 4. | I.A. No. 2906 of 2026 in Comp. App. (AT) No. ___ of 2026 | Manoj Kumar Azad & Anr. Vs. Theresa Situ Shastri & Ors. | Anshul Gupta |
| 5. | I.A. No. 2927 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | Rakhi Parag Mehta (Personal Guarantor of K. K. Welding Ltd., Corporate Debtor) Vs. Asset Reconstruction Company (India) Ltd. Through the Resolution Professional -Vinod Kumar Bakulsaria & Anr. | Twinkle Khemka |

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